

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/13/KOB/2022
SECTION	213, 241 & 242 C/ACT
NAME OF PARTIES	K C THOMAS & 37 OTHERS V/S CASINO HOTELS LTD & 11 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K S RAVICHANDRAN & S MANJULADEVI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI.

**15 April 2024**

## O R D E R

**IA(C/ACT)/108/KOB/2023 in CP/13/KOB/2022**  
Renotify on **17.04.2024..**

**IA(C/ACT)/183/KOB/2022 in CP/13/KOB/2022**  
Renotify on **17.04.2024.**

### **CP/13/KOB/2022**

Learned Authorised representative, Mr. K S Ravichandran appears physically along with Learned Counsel, Ms. Manjula Devi and Learned Counsel, Ms. Srinithi for the Petitioners. Learned Counsel, Mr. Paulose C Abraham appears physically on behalf of the Respondents.

Learned Authorised representative appearing on behalf of the Petitioners have concluded their submissions. Counsel for the Respondents will open and conclude their arguments on 17.04.2024.

Renotify on **17.04.2024.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**